

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.3928-3929/2024

POWER GRID CORPORATION OF INDIA LTD

Appellant

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondents

WITH

C.A. No. 3930-3931/2024 (III-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON I.A.
No.40927/2019
FOR SUBSTITUTED SERVICE ON I.A. No.25899/2020

Date : 04-06-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

PARTIAL COURT WORKING DAYS BENCH

For Appellant(s) : Mr. Ashwarya Sinha, AOR
Mr. Aditya Malhotra, Adv.
Mr. Sankalp Mahindru, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment letter is circulated on behalf of the appellant.
2. Prayer is granted.
3. Re-list the civil appeals after partial court working days, as prayed.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)